

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:86
ANSWERED ON:05.08.2011
UNCLAIMED DEPOSITS WITH BANKS
Singh Shri Radha Mohan;Singh Smt. Meena

Will the Minister of FINANCE be pleased to state:

- (a) the details of the deposits lying unclaimed with the scheduled commercial banks, as on date, bank-wise;
- (b) the number of accounts and the amount of unclaimed deposits which have not been operated for more than ten years, bank-wise;
- (c) the existing policy with regard to the utilisation of such unclaimed deposits lying with the said banks;
- (d) whether the Government has any proposal to declare such unclaimed deposits as national property in order to use such deposits for the development of the country;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the other corrective steps taken/being taken by the Government in this direction?

Answer

FINANCE MINISTER (SHRI PRANAB MUKHERJEE)

- (a) to (f) : A statement is laid on the Table of the House